

*[Translation]***Self Employment Programme**

6026. SHRI JAYSINH CHAUHAN: Will the PRIME MINISTER be pleased to state:

- (a) whether self employment programme for urban youths has been implemented in Gujarat;
- (b) if so, the city-wise details thereof; and
- (c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir. This Ministry is implementing two Centrally sponsored Urban Poverty Eradication Programme namely Nehru Rozgar Yojana (NRY) and Prime Minister's Integrated Urban Poverty Eradication Programme (PMIUPEP) which contain a self employment component.

NRY launched in October, 1989 with the objective of providing self-employment and Wage-employment opportunities to the urban poor living below poverty line. Yojana is being implemented throughout the country including Gujarat.

PMIUPEP launched in November, 95 has self employment through setting up of micro enterprises as one of the many components. This programme is applicable to all urban Agglomerations having population ranging between 50,000 to 1,00,000 as per the 1991 census.

(b) and (c) PMIUPEP: List of 27 urban agglomerations covered in Gujarat is given in the attached statement.

NRY: All other urban towns not covered under PMIUPEP are covered under the NRY.

Statement

List of 27 Urban Agglomerations covered in Gujarat under the PMIUPEP

1. Patan	2. Dohad
3. Jetpur	4. Kalol
5. Palanpur	6. Khambhal
7. Gondal	8. Dhoraji
9. Ankleswar	10. Amreli
11. Savarkundla	12. Botad
13. Mahuva	14. Deesa
15. Visnagar	16. Dhrangadhra
17. Dholka	18. Upleta
19. Sidhpur	20. Himatnagar
21. Anjar	22. Bilimora
23. Unjha	24. Kadi
25. Virangal	26. Dabhoi
27. Keshod	

*[English]***Rural Electrification**

6027. SHRI NAMDEO DIWATHE: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government are envisaging to widen the ambit of Rural Electrification in the country;
- (b) if so, the details thereof; and
- (c) the decision taken by the Government to include rural electrification under Minimum Common Programme ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) and (b) Yes, Sir. As per the existing definition of village electrification, a village is deemed to be electrified if electricity is used within the revenue boundary of the village for any purpose whatsoever. It is proposed to widen the ambit of this definition so as to include the inhabited locality of the village.

(c) Rural Electrification is not a part of the Common Minimum Programme. However, Government accords priority to rural electrification in order to provide the energy infrastructure as a basic need for rural development.

State Electricity Boards

6028. SHRI MANIKRAO HODLYA GAVIT: Will the PRIME MINISTER be pleased to state:

- (a) whether the Indian Electrical Industries particularly those which are supplying equipments to the power utilities and State Electricity Boards for power generation, transmission and distribution programme, are facing severe financial crunch due to heavy outstanding amount of more than Rs. 2,000 crore with State Electricity Boards;
- (b) if so, the details thereof;
- (c) the reaction of the Government thereto; and
- (d) the remedial measures taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) to (d) Information is being collected and will be laid on the Table of the House.

Crude Oil Production

6029. SHRI PARASRAM BHARDWAJ: Will the PRIME MINISTER be pleased to state:

- (a) whether the World Bank is providing assistance in crude oil production; and
- (b) if so, since when and the amount so far received and utilised alongwith schemes for improving the crude oil production in the country ?